

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 41 / (MAH) / 2016

CORAM:

Present: **SHRI B.S.V. PRAKASH KUMAR  
HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY  
HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 7/4/2017

NAME OF THE PARTIES: M/s. Maurya Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241, 242 of the Companies  
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<u>Dhruv Atkari</u>	<u>Adv. for Respondents</u>	<u>Dhruv</u>

Order

CP No. 41/213,241 & 242/NCLT/MB/MAH/2016

Respondent side is present. At request of the Junior Advocate of the  
Petitioner Counsel, list this matter for hearing on 28.4.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)